

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4972
ANSWERED ON:23.12.2014
INCOME LIMIT FOR SC ST FOR AVAILING FACILITIES
Prasad Dr. Bhagirath

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the principle of creamy layer is applicable for availing various facilities /Government schemes for the SC/ST students and if so, the details thereof;
- (b) whether the income limit of the parents of the students belonging to the said category has been fixed for the purpose of getting scholarships, and if so, the details thereof;
- (c) whether the talented students belonging to the said category are likely to be deprived of admission in Institutes of excellence for higher education due to their inability to pay the fees;
- (d) if so, whether the Government proposes to remove the condition of income limit of the parents for such students; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) No Sir,

(b) The income limits of the parents/Guardians of students belonging to Scheduled Castes (SC), from all sources, for scholarship schemes are as under:

S.No.	Name of the Scheme (Rs. In Lakh)	Income Limit
1.	Pre-Matric Scholarship for SC students studying in class IX & X	2.00
2.	Post-Matric Scholarship for SC students	2.50
3.	National Overseas Scholarship (NOS) for SC etc. students	6.00
4.	Top Class Scholarship scheme for SC students	4.50
5.	Rajiv Gandhi National Fellowship for SC students	No income limit

The income limits of the parents/Guardians of students belonging to Scheduled Tribes (ST), from all sources, for scholarship schemes are as under:

S.No.	Name of the Scheme (Rs. In Lakh)	Income Limit
1.	Pre-Matric Scholarship for ST students studying in class IX & X	2.00
2.	Post-Matric Scholarship for ST students	2.50
3.	National Overseas Scholarship (NOS) for ST students	6.00
4.	Top Class Scholarship scheme for ST students	4.50
5.	Rajiv Gandhi National Fellowship for ST students	No income limit

(c) All eligible SC/ST students are eligible to get scholarship under the Post-Matric Scholarship Scheme for the SC and ST Students. Non refundable fee of the institutions is inter-alia payable as a component of the scholarship.

(d) At present, there is no such proposal under consideration of the government.

(e) Does not arise.